



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 24TH APRIL, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	PIL/14/2018 FIXED	IN RE PROBLEM CONCERNING AFFAIRS OF THE FOOTBALL IN MANIPUR Vs STATE OF MANIPUR	XXX	AG MR. P TAMPHAMANI
2)	With CONT.CAS(C)/31/2018 FIXED	FOOTBALL CLUB ZALEN (FC ZALEN) Vs SHRI J.C RAMTHANGA, IAS	MR. M HEMCHANDRA	Mr PHUNGYO ZINKHAI Ms H KUNJESHORI Mr M TAPAN SHARMA S YAISHKUL Ms S JOTIBALA XXX
3)	With MC(WP(C))/103/2018 FIXED	ALL MANIPUR FOOTBALL ASSOCIATION Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. BP SAHU
4)	With WP(C)/288/2018 FIXED	ALL MANIPUR FOOTBALL ASSOCIATION Vs STATE OF MANIPUR	MR. P JACOB TH REBATI MR. KH TARUNKUMAR	MR. M HEMCHANDRA MR. LENIN HIJAM DY A.G

5)	WP(C)/325/2018 FIXED	K HOLISON RAOMAI Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR ADDL. AG
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ADMISSION PIL

6)	PIL/2/2015	TH KUMARJIT SINGH Vs UNION OF INDIA AND ORS	MR. KHAIDEM MANI A ROMENKUMAR AMICUS CURIAE MR. L SEVANANDA SHARMA MS. L REBIKA MR. M RAKESH MS. TH PREMLATA	MR S SAMARJEET CGSC AG MR. P TAMPHAMANI MR S SURESH CGC MR. S RUPACHANDRA, ASG GA
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7)	With MC(PIL)/22/2017	THE UNION OF INDIA Vs SHRI THOKCHOM KUMARJIT SINGH	MR S SAMARJEET CGC	Ms K NEERU DEVI MR. P TAMPHAMANI
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HEARING PART HEARD

8)	Crl.A./6/2017 WITH PAPER BOOK & LC RECORD	L THAMBOU SINGH Vs STATE OF MANIPUR	MR. TH SHASHIKANTA	PP (HC)
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HEARING PIL

9)	PIL/21/2016	GEETA POTSANGBAM Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	MR. P TAMPHAMANI AG MR. S RUPACHANDRA, ASG MR. A VISCOUNT MR ASG
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10)	With PIL/5/2017	D SAYINI Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA Ms S SHUBHARANI DEVI MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI Mr ASG
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11)	With PIL/12/2017	LOUREMBAM KENNETH Vs STATE OF MANIPUR	MR. M RAKESH	AG MR. P TAMPHAMANI
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12)	With PIL/18/2016	A KESHORJIT SINGH Vs STATE OF MANIPUR AND 4 ORS	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI MR. O RATANKUMAR MR S SAMARJEET CGC Mr KR PAMEI MR. S RUPACHANDRA, ASG
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13)	With PIL/23/2016	K MAHARABI SINGH Vs STATE OF MANIPUR AND 4 ORS	MS. L REBIKA Ms NG SARAH DEVI MS. TH PREMLATA MR. M RAKESH	MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG AG MR. A VISCOUNT Mr ASG
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14)	With PIL/25/2016	DR N SANTAKUMAR SINGH Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA Ms NG SARAH DEVI MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI Mr S SURESH CGC MR. S RUPACHANDRA, ASG Mr ASG
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15)	With PIL/26/2015	L REBIKA CHANU Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MR. L SEVANANDA SHARMA MR. M RAKESH	AG MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG GA
16)	With PIL/27/2016	W BASANTAKUMAR Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI Mr ASG
17)	With PIL/29/2016	T BRAJESHWARI DEVI Vs STATE OF MANIPUR AND 4 ORS	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI Mr ASG
18)	With PIL/30/2015	TH KUMARJIT SINGH Vs STATE OF MANIPUR AND 4 ORS	MS. L REBIKA MS. TH PREMLATA MR. M RAKESH	MR. S RUPACHANDRA, ASG Mr S SURESH CGC GA
19)	With PIL/31/2015	S SHUBHARANI Vs STATE OF MANIPUR AND 2 ORS	MS. TH PREMLATA MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	MR. P TAMPHAMANI AG MR. S RUPACHANDRA, ASG Mr S SURESH CGC GA
20)	With PIL/36/2016	TH JURMILA DEVI Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	AG MR. P TAMPHAMANI MR S SAMARJEET CGC Mr ASG
21)	With PIL/38/2015	TH KUMARJIT SINGH Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MR. L SEVANANDA SHARMA MS. L REBIKA MR. M RAKESH	MR. P TAMPHAMANI AG MR. S RUPACHANDRA, ASG GA
22)	With PIL/38/2016	MAJABUNG GANGMEI Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA Ms NG SARAH DEVI MR. M RAKESH	AG MR. P TAMPHAMANI MR. KH SAMARJIT Mr ASG
23)	With PIL/39/2015	S SHUBHARANI Vs STATE OF MANIPUR AND 3 ORS	MS. L REBIKA MS. TH PREMLATA MR. L SEVANANDA SHARMA MR. M RAKESH	AG MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG GA
24)	With PIL/40/2015	KH BIDHAN SINGH Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	AG MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG GA
25)	With PIL/41/2015	ID GIL Vs STATE OF MANIPUR AND 2 ORS	MR. L SEVANANDA SHARMA MS. L REBIKA MS. TH PREMLATA MR. M RAKESH	AG MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG GA
26)	With PIL/42/2015	TH KUMARJIT SINGH Vs STATE OF MANIPUR AND 3 ORS	MS. TH PREMLATA MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	AG MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG GA

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| 27) | With
PIL/43/2015 | TH KUMARJIT SINGH
Vs
STATE OF MANIPUR AND
3 ORS | MS. L REBIKA
MS. TH PREMLATA
MR. L SEVANANDA
SHARMA
MR. M RAKESH | MR. P TAMPHAMANI
MR. S RUPACHANDRA,
ASG
AG
GA |
| 28) | With
PIL/44/2015 | TH KUMARJIT SINGH
Vs
STATE OF MANIPUR AND
3 ORS | MS. L REBIKA
MR. L SEVANANDA
SHARMA
MR. M RAKESH | MR. P TAMPHAMANI
AG
MR. S RUPACHANDRA,
ASG
GA |
| 29) | With
PIL/51/2015 | K DHANE SINGH
Vs
STATE OF MANIPUR AND
4 ORS | MS. TH PREMLATA
MR. L SEVANANDA
SHARMA
MS. L REBIKA
MR. M RAKESH | AG
MR. P TAMPHAMANI
MR. S RUPACHANDRA,
ASG
MR. S SURESH, SC
GA |
| 30) | With
PIL/52/2015 | K DHANE SINGH
Vs
STATE OF MANIPUR AND
3 ORS | MS. TH PREMLATA
MS. L REBIKA
MR. L SEVANANDA
SHARMA
MR. M RAKESH | AG
MR. P TAMPHAMANI
MR. S RUPACHANDRA,
ASG
GA |
| 31) | PIL/45/2016 | RAJKUMAR PREMJIT
SINGH
Vs
STATE OF MANIPUR AND
2 ORS | MR. KH TOMBA
MR. P JACOB
MR. TH KHAGEMBA
MR. KH TARUNKUMAR | S CHITTARANJAN SINGH
AG
MR. O RATANKUMAR
MR S SURESH CGC
MR N IBOTOMBI ADDL AG
GA
MR S RUPACHANDRA,
ADL AG |
| 32) | With
PIL/13/2016 | NG SARAH DEVI
Vs
STATE OF MANIPUR AND
2 ORS | MR. M RAKESH | GA |
| 33) | With
WP(C)/577/2017 | SHRI ANDERSON JAJO
Vs
STATE OF MANIPUR | MR. R DANIEL | GA |
| <u>HEARING</u> | | | | |
| 34) | W.P.(CrI.)/44/2008
WITH ENQUIRY REPORTS
& LC RECORD | SMT.E.TAMU DEVI
Vs
STATE OF MANIPUR AND
3 ORS | MR. M RAKESH | MR. RS REISANG, SR.GA |
| 35) | With
W.P.(CrI.)/45/2008
WITH ENQUIRY REPORTS
& LC RECORD | S.BIRAMANI SINGH
Vs
STATE OF MANIPUR AND
3 ORS | MR. M PAIKHOMBA
KH MANI
MR. M RAKESH | MR. RS REISANG, SR.GA |
| 36) | WP(C)/196/2013 | K BIPINCHANDRA
SHARMA
Vs
GAUHATI HIGH COURT
AND ORS | MR. HS PAONAM
MR. N BIPIN
MR. N DUTTA | MR. A BIMOL
MR. S SASI
MR. A GOLLY
MR. H PRABIRKUMAR
GA |
| 37) | With
MC(WP(C))/77/2013 | K BIPINCHANDRA
SHARMA
Vs
GAUHATI HIGH COURT
AND ORS | MR. N DUTTA | GA |

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| 38) | Crl.A./3/2014
WITH PAPER BOOK | KSH KAMESHORE SINGH
Vs
W TOMCHA SINGH AND 7
ORS | MR. A ASHOK SHARMA
MR. N GOJEN
MR. CH NGONGO | GA
MR RK GOPAL SINGH
MR N IBOCHA OBA SINGH
MR. TH SHANTIKUMAR
MR. S LAKHIKANTA
MR. S SHYAMCHARAN
MS G SHANTA DEVI |
| 39) | WP(C)/828/2017 | HIGH COURT EMPLOYEES
ASSOCIATION
Vs
STATE OF MANIPUR | MR. P JACOB
MR. TH KHAGEMBA
TH REBATI
L STEVENSON
MR. KH TARUNKUMAR | MR. S SASI
GA
MR. A BIMOL |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. KH SAMARJIT 24-04-2018 To 04-05-2018

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)